

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

NOTICE

It is impressed upon all the Lady Bar Members of Shahdara Bar Association (Regd.), Karkardooma Courts that applications are being invited for allotment of 15 number of lockers for a period upto 15.11.2027 installed in newly renovated Ladies Bar Room, Karkardooma Courts as per following criteria/guidelines:

Guidelines for allotment of lockers of newly renovated Ladies Bar Room, Karkardooma Courts

1. Application are invited for allotment of lockers. Three categories of applicants/lady advocates have been made as under:
 - (A) Applicants/lady advocates who are having 0-5 year experience of practice as an Advocate in Shahdara Bar Association (Regd.), Karkardooma Court.
 - (B) Applicants/lady advocates who are having above 5 years - 10 years experience of practice as an Advocate in Shahdara Bar Association (Regd.), Karkardooma Court.
 - (C) Applicants/lady advocates who are having above 10 years experience of practice as an Advocate in Shahdara Bar Association (Regd.), Karkardooma Court.

Lockers for each category shall be allotted as per seniority in particular category. Applicant will apply in only one category and will clearly mention the category in which she is applying.

2. Lockers will be allotted to applicants/lady advocates for a period upto 15.11.2027 and will be reviewd periodically.
3. Applicant/Lady Advoate must be member of Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
4. Applicant/Lady Advocate should not have any Chamber/Locker/Seat allotted by the Shahdara Bar Association (Regd.) in Karkardooma Courts Complex. Further, in future, if a chamber/locker is allotted to her, allotement of locker allotted by this Committee will be cancelled.
5. Proper care of locker be taken by allottee.

Documents to be submitted with application form.

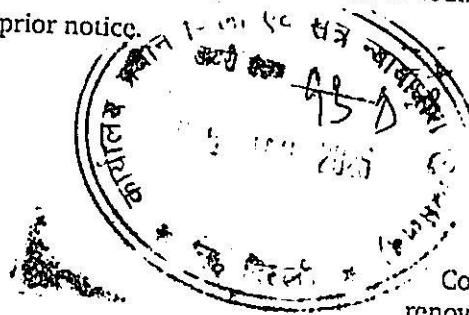
1. Certificate of Enrolment issued by Bar Council of Delhi.
2. Membership Certificate/Copy of I.D. Card issued from Shahdara Bar Association.
3. Experience Certificate issued from Shahdara Bar Association (Regd.), Karkardooma Court.
4. An affidavit from the applicants/lady advocates submitting that no chamber/locker has been allotted to her and in future, if any chamber/locker is allotted to her, she will intimate this Committee.
5. Applicant/Lady Advoate will have to submit at least 04 copy of order sheet from January -2025 till now of appearing in the courts situated at karkardooma Court Complex, Delhi.



website

The eligible applicant may apply in the enclosed proforma alongwith all the supporting documents by 20.01.2026 till 4.00 P.M. The application may be submitted in R&I Branch, East District, 3rd Floor, Karkardooma Courts, Delhi. After due date, no application shall be accepted, in any case.

It is made clear that if any information is found to be false, the allotment is liable to be cancelled without prior notice.



Kiran Bansal
(Kiran Bansal)
District Judge (Commercial Court)-02,
Shahdara District/Chairperson
Committee for allocation of Lockers of newly
renovated Ladies Bar Room, Karkardooma Courts

No. 148-159 Pr. D&SJ(E)/KKD/Delhi/2026

Date: 05 JAN 2026

Copy forwarded for information and necessary action:-

- 1) I.d. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
- 2) I.d. Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
- 3) I.d. Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
- 4) The Officer In-charge, R & I Branch, East District, Karkardooma Courts, Delhi.
- 5) The President, Shahdara Bar Association, Karkardooma Courts, Delhi.
- 6) The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi with the request to circulate the same amongst all the Lady Bar Members.
- 7) The Website Committee, Tis Hazari Courts, Delhi/ Karkardooma Courts, Delhi.
- 8) The Notice Board, Karkardooma Courts, Delhi.
- 9) The Notice Board, Shahdara Bar Association, Karkardooma Courts, Delhi.
- 10) The Notice Board, Ladies Bar Room, Karkardooma Courts, Delhi.
- 11) The Notice Board, Facilitation Centre, Karkardooma Courts, Delhi.
- 12) Concerned file.

Kiran Bansal
District Judge (Commercial Court)-02,
Shahdara District/Chairperson
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